

ITEM NO.102

COURT NO.4

SECTION IIIA

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No.656 of 2008

DY. COMMNR. OF COMMERCIAL TAXES (VIGIL)

Appellant(s)

VERSUS

M/S HINDUSTAN LEVER LTD.

Respondent(s)

Date : 14/01/2016 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DIPAK MISRA
HON'BLE MR. JUSTICE N.V. RAMANA

For Appellant(s) Mr. Basavaprabhu S. Patil, Sr. Adv.
Mr. V. N. Raghupathy, AOR
Mr. Chinmay Deshpande, Adv.
Mr. Anirudh Sanganeria, Adv.
Mr. Amjid Maqbool, Adv.

For Respondent(s) Mr. Harish N. Salve, Sr. Adv.
Mr. Arvind P. Datar, Sr. Adv.
Mr. Ravinder narain, Adv.
Mr. Ajay Aggarwal, Adv.
Ms. Mallika Joshi, Adv.
Mr. Rajan Narain, AOR

UPON hearing the counsel the Court made the following
O R D E R

Heard Mr. Basavaprabhu S. Patil, learned senior
counsel for the appellant and Mr. Harish N. Salve, learned
senior counsel for the respondent.

Hearing concluded.

Judgment reserved.

The parties are at liberty to file written
notes/submissions within a week hence.

(Chetan Kumar)
Court Master

(H.S. Parasher)
Court Master